## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. S\8 /(MAH)/2017

CORA	M:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
			SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
NAME	OF THE PARTIES: M/s.	DBS Bank (	td.
		VIS	
		Ruchi World	luide ltd.
SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.			
S. No.	NAME	DESIGNATIO	N SIGNATURE
1.	Mr. Durgesh	) Advocates	for Thampuskers
	Mr. Durgesh Khanapurkar	7 the Petit	ROWLYS
	Ms. Sonam Shethia	ilo Juris	Corp.
	Shethia	)	lonan.

Order
CP 518/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 10.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRÄKASH KUMAR Member (Judicial)